

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

REVIEW APPLICATION NO.170/00047 AND 00048/2017  
IN  
OA. NO.170/00336-337/2016

DATED THIS THE 09TH DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

1. The Union of India  
Represented by the Secretary,  
Department of Posts,  
Ministry of Information & Communications,  
Dak Bhavan, New Delhi – 110 001.

2. The Controller of Communications Accounts,  
Ministry of Information & Communications,  
Karnataka Circle, 2<sup>nd</sup> Floor, Amenity Block,  
CMX Compound, Palace,  
Bangalore-560001.

.....Review Applicants

(By Shri M. Rajakumar, Senior Central Government Counsel)

V/s.

1. Smt J.P. Krishna,  
Aged about 64 years,  
W/o. Late Sri B. Sukumar,  
Retired Assistant Accounts Officer,  
Office of Controller of Communications  
Accounts, Karnataka Circle,  
Bangalore-560001.  
R/a No.79, Appasamy Street,  
7<sup>th</sup> Avenue, Harrington Road,  
Chetpet, Chennai-600 031.

2. Smt K.S. Vijayalakshmi,  
Aged about 62 years,  
W/o. Sri R. Sundaram,  
Retired Assistant Accounts Officer,  
Office of Controller of Communications  
Accounts, Karnataka Circle,  
Bangalore-560001.

R/a No. 34, Godavari Block,  
Goodwill Apartments,  
Chandra Layout,  
Bangalore– 560 040.

.... Respondent

(By Shri P.A. Kulkarni for R-2)

O R D E R (O R A L)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. This is absolutely covered by the decision of the Hon'ble Apex Court. If we try to reopen the issue once again, we will be challenging the jurisdiction of the Hon'ble Apex Court. We are not going to do so.

2. There is no merit in the Review Application. Dismissed. No costs.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the Review Applicants in RA.No.47 & 48/2017

Annexure RA-1: Copy of CAT order dated 6.6.2017 in OA.NOs.336-337/2016.

Annexure RA-2: Copy of the Reply Statement of the respondents in the OA.

Annexure RA-3: Copy of the Written Arguments of the respondents in the OA.

Annexure RA-4: Copy of the Memo dated 21.3.2017.

Annexure RA-5: Copy of the Reply to the Memo dated 21.3.2017 filed by the applicants.

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